COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2014 & IA NOS. 149 & 151 OF 2014

Dated : 17th July, 2017.

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Education Research & Development Foundation Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Krishnan Venugopal, Sr. Adv.

Mr. Kaushik Mishra Mr. Gaurav Ray Mr. Tejasvi Kumar

Counsel for the Respondent(s): Mr. M.G. Ramachandran

Mr. Kumar Mihir for R-2

Ms. Panchajanya Batra Singh Mr. T.J. Singh for MoEF R-6 Ms. Aprajita Mukherjee for R-7

ORDER

List the matter on 20.07.2017 at 2.30 p.m. for further hearing.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson